

notice due to penicillin and other antibiotics ?

The Minister of State in the Ministry of Health and Family Planning, and Works, Housing and Urban Development (Shri B. S. Murthy) : (a) and (b). The allergic reaction of penicillin in the human body was already known. Instructions had already been issued to the effect that all patients requiring penicillin injections and who have not had such injections before, were given a skin sensitivity test before administering injections. The Medical Officers have also been instructed that injections of penicillin should not be administered without anti-histamines, adronalin and stimulants for parenteral use being kept immediately handy.

(c) No such statistics have been maintained.

COMMITTEE ON DECORATION OF PUBLIC BUILDINGS

6031. Shri Baburao Patel : Will the Minister of Health and Family Planning and Works, Housing and Urban Development be pleased to state :

(a) the important suggestions made by the Committee appointed by his Ministry for "decoration" of public buildings from time to time and how many of them were actually carried out ;

(b) the total cost of "decorations" during the last three years and the number of buildings which were decorated, names of artists, sculptors and painters engaged for this work and the money spent on each ;

(c) whether there is a suggestion that ugly murals and meaning less mosaics should be removed from the public buildings and replaced by something better and of more lasting value ; and

(d) the cost of carrying out this suggestion; if not, reasons therefor ?

The Minister of Health and Family Planning and Works, Housing and Urban Development (Shri K. K. Shah) : (a) to (d). The information is being collected and will be laid on the Table of the Sabha.

RESERVATION OF AGENCIES IN INDIAN OIL AND ITS PRODUCTS FOR SCHEDULED CASTES

6032. Shri Ram Charan :
Shri Onkarlal Bohra :

Will the Minister of Petroleum and Chemicals and Mines and Metals be pleased to state :

whether Government will give active consideration to reserve some percentage of agencies in Indian Oil and its products to Scheduled Castes in order to encourage them in business and share the economic betterment for the community ?

The Minister of State in the Ministry of Petroleum and Chemicals and Mines and Metals (Shri D. R. Chavan) : The new scheme introduced by the Indian Oil Corporation from November 24, 1969 for awarding dealerships for pumps, Kerosene, LDO, and Indane Gas to unemployed local young engineering and other graduates coming from the low income group families provides for weightage for members of the Scheduled Caste and Scheduled Tribes.

TAX EVADERS IN HARYANA

6033. Shri Ram Kishan Gupta : Will the Minister of Finance be pleased to state the number of tax evasion cases involving tax evasion of more than Rupees one lakh registered so far in Haryana with the names and addresses of the persons concerned ?

The Minister of State in the Ministry of Finance (Shri P. C. Sethi) : The year for which the information is sought has not been specified by the Hon'ble Member. The collection of information for all past years will involve considerable time and labour.

DISPLAY OF HOARDINGS FOR 'NIRODH' IN DELHI

6034. Shri R. K. Birla : Will the Minister of Health and Family Planning and Works, Housing and Urban Development be pleased to state :

(a) whether it is a fact that hoardings for Nirodh-3 for 15 paise- are put up in Delhi ;